

DIVISION BENCH  
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/850(KB)2019  
IA(I.B.C)/893(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	INDIAN OVERSEAS BANK VS YUMMZ FOODS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Mohit Sharma, Adv. ] For Resolution Professional of Yumzm Foods  
Private Limited

**ORDER**

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/893(KB)2024**
  - a) Registry is directed to issue notice by way of speed post and by e-mail and place the tracking information on record upon the Respondents to file its Reply Affidavit within a period of two weeks.
3. Post this matter on **13.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*PH*